NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.		T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 2017	No.29/		For Hearing (non-filing of statement of objection)	241/ 242	Mr. Abhijit Dutta Vs Digglite Marketing Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL) SIGNATURE

NO. & PHONE NUMBER REPRESENTATION TO WHOM

N.K.Dilip M.G., Nanjappa B.S. Vivek.

ADVOCATES JAIVA LEGIAL

Raghuran

Petitioner

Ill!

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondent reported that there is no settlement till date and he wants to file objections.

Time granted for filing objections.

List it on 24.10.2017.

MEMBER (J)

MEMBER (T)